NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 107/(MAH)/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES:

Chainsukh Gandhi

V/s.

M/s. Winter Park Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

companies Act, 2013.		impanies Act 1956
S. No. NAME DES (1). Bonamsharma (law Counselloss Resp	EIGNATION Respondent Pondent NO 1-5]	SIGNATURE
ATHON VACE B Advate Chandansigh Shekhaway 16 ALMT Legar	Petitionans Adu for Respondent No: 6	Jungen -

ORDER

TCP No. 107/397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter on 23.03.2018.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)